

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.

.... Applicant/petitioners

Vs.

Earth Iconoic Infrastructures Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.03.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

For the petitioner: Mr. Neeraj Kr. Gupta, Advocate

For the Respondent(s): Mr. Joel, Advocate

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)

PRESIDENT

Sd/-

(S. K. MOHAPATRA)

MEMBER (TECHNICAL)